NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/12/2016

NAME OF THE PETITIONER(S)

: Ram Kumaran Thangam

NAME OF THE RESPONDENT(S)

: Shri Panchami Cargoes Private Limited

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Raulumoral Thayan

REPRESENTATION BY WHOM

PRESIDERY
RATICIMARDS THANGAM

PETITIONER in Pusan

Prithviray Pandian

ORDER

Petitioner in person and Counsel for respondents are present. Both the parties submitted that a senior advocate has been appointed as a mediator for settling the matter and the talks are in progress. They prayed for time to make submissions in relation to the final outcome of the talks. Time is enlarged at request. Put up on 15.02.2018.

-sd -(S VIJAYARAGHAVAN) Member(Technical)

-cd -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)